

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

20

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD

20/09/2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER : MA/248/2018
PETITION NUMBER : CP/603/(IB)/2017
NAME OF THE PETITIONER(S) : ASSET RECONSTRUCTION COMPANY INDIA LTD
NAME OF THE RESPONDENT(S) : Dhanapal and 2 others
UNDER SECTION : 60(5)

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE
REPRESENTATION BY WHOM

① P.H. ARVINDH PANDIAN, SC.) Counsel for
for ANIMASH KRISHNAN RAVI } R2

R. SANKARANARAYANAN, Senior Counsel) Counsel for R3
for HARSHINI S } Harshini S

E.OND PRARASH.) Counsel for Applicants V.M. Ravi
(Senior Counsel) } V.M. Ravi

A/B P. Elayanday Kumar.
V.M. Karthick

Counsel for Ramalingam &
Associates

ORDER

Counsels for both the parties are present, prayed for time to make final submissions. At request, time is enlarged. Put up on **27.09.2018 at 10.30 A.M.**

MS


(CH.MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)